casual leave in a vc r was referred, gave their Award that the claim be allowed Government have acc p ed the Award

SHRI MOHAMMED SHERIFF I would like to know whether the award has already been implemented and, if not the probable date on which the Government propose to implement it

SHRI MOHD SHAFI QURESHI We have accepted it and it is under implementation

Import of Cotton through Private Traders

*106 SHRI MOHAMMAD ISMAIL Will the Minister of FOREIGN TRADE be pleased to state

(a) whether Government have allowed the mills in the country to import 1¼ lakh bales of Egyptian and Sudanese cotton through private trade channels, overlooking the Cotton through private trade channels overlooking the Cotton Corporation of India and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A C GEORGE) : (a) Government have granted sub licences to consuming mills to import 1 87 lakh bales of Egyptian and Sudanese cotton either through private trade or CCI, according to their preference 3 08 lakh bales of these cottons are being imported by CCI

(b) The role of private trade in importing foreign cotton is being gradually reduced

श्री मोहम्मद इस्माइल · मंत्री महोदय के जवाब में कहा गया है कि सी०सी०आई० 3 08 लाख बेल काटन इम्पोर्ट करती है । उसके बाद गवनमेंट ने प्राइवेट कनसर्न्ज को 1 87 लाख बेल्स ईजिप्शन और सूडानीज काटन इम्पोर्ट करने की परमिशन दी है । क्या यह फैक्ट है कि जो उनको फैसिलिटी दी जाती है, यह लाइसेंस उसके ऊपर दिया गया है ? सी०सी० आई० का जो तीन लाख बेल इम्पोर्ट करने का कोटा है, उसके ऊपर प्राइवेट ट्रेडर्ज को इम्पोर्ट करने की इजाजत देने की क्या जरूरत पड़ी है ? क्या यह लाइसेंस उनके एग्जिस्टिंग कोटा के ऊपर दिया गया है या नहीं ?

SHRI A C GEORGE I think, there is some slight confusion in the question put by the hon Member Actually, we are importing 4 95 lakh bales of cotton, that is 3 2 lakh bales from Sudan and 1 75 lakh bales from Egypt Out of this, 3 08 lakh bales will be imported by the C C I and 1 87 lakh bales will be imported by the private traders It is not eating into the C C I quota It is a separate quota

SHRI MOHAMMAD ISMAIL Why is more quota being given to the private traders ? What is the reason for it ?

SHRI A C GEORGE The C C I entered into cotton imports in September, 1970 Even at that time, it was made clear that the C C I, even while canalising the import of cotton, will seek the expertise and better knowlegde of the private traders for sometime to come In 19 0 71, the import by the C C I was 2 26,000 bales and by the private traders, it was 7,72,650 bales So, the proportion was 70 30 70 per cent with the private traders and 30 per cent with the C C I It is progressively being reduced and this year it will be 70 per cent by the C C I and 30 per cent by the private traders

श्री मोहम्मद इस्माइल . जब कि बंगला देश आजाद हुआ है और उसको काटन की जरूरत है, तब सी०सी०आई० के रहते हुए भी प्राइवेट ट्रेडर्ज, मानोपलिस्ट्स, को काटन इम्पोर्ट करने का मौका दिया जा रहा है । क्या यह फैक्ट है कि यह इसलिए किया जा रहा है कि जो नई स्टेट कायम हुई है, ये एक्सप्लायटर वहाँ जा कर घुसें ?

SHRI A C GEORGE It is canalised through C C I and I may inform the hon Member that the private traders are given only the sub licence The canalised agency is the C C I. I may, at this juncture, add that within one year the C C I.

was able to move upto 70 per cent, and from 70 per cent the private trade has come down to 30 per cent. This year we had a super bumper crop in indigenous cotton. Naturally the prices started falling down, and the C.C.I. to help the small growers in India, had to move in their machinery for purchase in side India. Because of these factors we, naturally, could not obtain what we wanted. As I said, it was only 30 per cent and now the C.C.I. is having a share of 70 per cent. Over and above that, in 1971 cotton season, they purchased only 10,000 tonnes of indigenous cotton, and this year they were able to purchase 40,000 tonnes of indigenous cotton. The machinery had to be moved for amaliorating the condition of the local farmers also.

श्री मोहम्मद इस्माइल : मेरे सवाल का जवाब नहीं दिया गया है। प्राइवेट ट्रेडर्ज का कोटा ऐसे वक्त मे इनक्रीज किया जा रहा है, जबकि बंगला देश को काटन की जरूरत है। क्या यह फैक्ट है या नहीं कि सी०सी०आई० के जरिये सप्लाई करने के बजाय प्राइवेट ट्रेडर्ज को आगे बढ़ाने की कोशिश की जा रही है ?

अध्यक्ष महोदय : माननीय सदस्य मेरी परमिशन ले लिया करें।

A long reply is not a substitute for a relevant reply. The Minister may reply to the question the hon. Member asked.

SHRI A.C. GEORGE : I precisely asked in simple arithmetic...

MR. SPEAKER ; Simple arithmetic in half a minute.

SHRI A. C. GEORGE : What was 70 per cent has now been reduced to 30 per cent. The hon. Member cannot, therefore, claim that it has been increased.

SHRI K. S. CHAVDA : In Gujarat the production of cotton will be to the extent of 22 lakh bales this year. But now the prices have been reduced to 50 per cent of what was prevailing before elections. May I know what steps Government propose to take to give adequate price for cotton ?

MR. SPEAKER ; This question, of course, is not relevant here. I have alreedy allowed a call-attention motion on it for tomorrow. So, the motion is coming up tomorrow.

SHRI FATESINGHRAO GAEKWAD: May I know the import price being paid for cotton and how it compares with the global price for the same type of cotton ?

SHRI A. C. GEORGE : I hope the hon. Member is referring to the prices of Sudanese and Egyptian cotton. These prices have been arrived at with very good comparison of the global prices.

SHRI S. N. MISRA : May I know from the hon. Minister by what period would the entire import of cotton be canalised through C.C.I. ?

SHRI A C. GEORGE : In my previous reply I have indicated this. Our policy is to progressively reduce the participation of private traders in the import.

SHRI FATESINGHRAO GAEKWAD . Sir, I had asked a very specific question about the price, and I am not really satisfied with the reply.

MR. SPEAKER : I allowed it. But, if you are still not satisfied, you can table a separate question,

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, मैं आपके माध्यम से जानना चाहता हूं कि यह जो निजी व्यापारी 30 प्रतिशत रुई लेते है बाहर से वह उन्हें किन दामों पर मिलती है और निगम द्वारा किन दामो पर खरीदी जाती है ? यहाँ जो सप्लाई किया जाता है वह किन दामो पर दिया जाता है और यहाँ जो पैदा होती है उसका कितना मूल्य चुकाया जाता है ? क्योंकि आपने बताया कि दाम घटे है तो कितने प्रतिशत दाम घटे हैं और कितनी उससे सस्ती आई है ?

MR. SPEAKER : That is why I told you to be very cautious.

SHRI A. C. GEORGE : The prices are fixed by the C.C.I. and the private traders

do not have any absolute say in it. It is fixed in consultation with the C C I. and the prices for the industry are fixed after an addition of 2 5% to the purchase price.

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, मैने दामो के बारे मे पूछा था। मेरा कहना यह है कि यहाँ जो रुई पैदा होती है उन काश्तकारो को बहुत कम पैसा उसका दिया जाता है और बाहर से आने वाली रुई का बहुत ज्यादा पैसा दिया जाता है। मैं जानना चाहता हूं दोनो मे अन्तर कितना है ?...(व्यवधान)... अध्यक्ष महोदय, मेरे प्रश्न का उत्तर दिलवाइए। उन्होने कहा कि रुई सस्ती हो गई है, दाम गिर गए है। तो मै जानना चाहता हूं कि कितने प्रतिशत दाम गिरे है ? लोग जानना चाहते हैं कि कितनी सस्ती आई है ? कपड़े के दाम तो बढ रहे है और यह कह रहे है कि रुई सस्ती हो रही है।

अध्यक्ष महोदय : ज्यादा जोर से बोलने से तो कुछ नही होता। यह क्वेश्चन है इम्पोर्ट का। अगर आप ज्यादा विस्तार के साथ जानना चाहते है तो दूसरा प्रश्न उसके लिए कीजिए।

श्री हुकम चन्द कछवाय . मै आपसे बड़ी नम्रता से प्रश्न करना चाहता हू, माननीय मंत्री जी ने जवाब दिया कि रुई के दाम घट गए, मैं जानना चाहता हू कि कितने प्रतिशत घट गए ? कपडे के दाम तो बढ रहे है।

अध्यक्ष महोदय· जो यहाँ की रुई है उसके बारे मे कल मैंने एक कालिंग अटेंशन मंजूर किया है। उसके ऊपर यह बाते पूछी जा सकती है। इतना शोर मचा कर हुकम चन्द कछवाय बड़े आराम से कह देते है कि हम तो नम्रता से पूछ रहे है। नम्रता से पूछने का यह हाल है, अगर वैसे पूछे तो पता नही क्या हाल हो।

Shifting of South Eastern Railway Headquarters to Bhubaneshwar and Eastern Railway to Patna, Danapur

*108 SHRI RAMAVATAR SHASTRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Headquarters of Eastern and South Eastern Railways at Calcutta suffer heavy losses due to frequent bundhs and labour unrest, and

(b) whether the Railway Administration is considering any proposal to shift the Headquarters of South-Eastern Railway to Bhubaneshwar and Eastern Railway to Patna or Danapur ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) Yes, Sir, but the losses are not only confined to the headquarters of these Railways at Calcutta but to the entire Eastern and South Eastern Railways

(b) No, Sir

श्री रामावतार शास्त्री अध्यक्ष महोदय, समस्या नियमित और अनियमित गाडो की है। लेकिन अफसोस की बात है कि मंत्री जी ने डर की वजह से ठीक से जवाब नही दिया। मै यह जानना चाहता हूं कि समाचारपत्रो मे प्रकाशित यह समाचार क्या सच है जिसमे रेल मन्त्री ने दक्षिण पूर्वी रेलवे के कार्यालय को कलकत्ता से हटा कर भुवनेश्वर ले जाने की बात कही थी और जिसका विरोध श्री सिद्धार्थ शंकर राय ने किया था ? यदि यह बात सत्य है तो उनके विरोध का तर्क क्या है ?

SHRI B K DASCHOWDHURY . These are not facts.

श्री मुहम्मद शफी कुरेशी : साउथ ईस्टर्न रेलवे के हेडक्वार्टर को उड़ीसा ले जाने का सवाल कभी पैदा नही हुआ। अलबत्ता एक बार एक खत आया था, उड़ीसा के चीफ मिनिस्टर ने लिखा था, उसके जवाब मे रेल मंत्री ने कहा